

IN THE INCOME TAX APPELLATE TRIBUNAL "D" BENCH : KOLKATA
[Before Sri S.S. Godara, Judicial Member & Shri M. Balaganesh, AM]

I.T.A No. 18/Kol/2016
Assessment Year : 2009-10

M/s. Aashay Syntex Pvt. Ltd.
35, Armenian Street
Kolkata – 700 001
[PAN: AAECA 2156 N]

-vs.-

ITO , Ward 10(1), Kolkata

(Appellant)

(Respondent)

CORRIGENDUM

Per Shri M. Balaganesh, AM

In the captioned portion of the order passed by this Tribunal dated 01.01.2019 vide ITA No.18/Kol/2016, is wrongly mentioned as that of **Commissioner of Income Tax(A)-7, Kolkata** instead of ITO, Ward-10(1), Kolkata. It should be read as **ITO, Ward-10(1), Kolkata.**

This corrigendum will form part of the earlier order dated 01.01.2019.

Sd/-

S.S. Godara
Judicial Member

Sd/-

M. Balaganesh
Accountant Member

Dated: 28.01.2019
[RS, Sr.PS]

Copy of the order forwarded to:

1. M/s Aashay Syntex Pvt. Ltd., 35, Armenian Street, Kol-1.
2. I.T.O., Ward-10(1), Kolkata.
3. CIT(A), Kolkata
4. CIT, Kolkata.
5. CIT(DR), Kolkata Benches, Kolkata.

True copy

By Order

Assistant Registrar.
TAT, Kolkata

